

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:18  
ANSWERED ON:26.07.2010  
WELFARE SCHEMES FOR BEEDI WORKERS  
Swamygowda Shri N Cheluvarya Swamy

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the number of proposals/cases received, approved, rejected and pending under various welfare schemes with the Welfare Commissioner for beedi workers in the country, during each of the last three years and the current year, State-wise;
- (b) the funds sanctioned and released against the approved proposals/cases during the said period, State-wise, year-wise and scheme-wise;
- (c) the reasons for pending and rejection of such proposals/cases; and
- (d) the steps taken by the Government to clear the pending proposals/cases as early as possible?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) to (d): Statement showing the number of proposals/cases received, approved, rejected and pending under various welfare schemes with the Welfare Commissioner for beedi workers in the country, for beedi workers during each of the last three years and the current year, Region/State-wise; is annexed. The rejections have primarily been on account of incomplete applications as per the prescribed procedure. All efforts are made to ensure that pending proposals are cleared at the earliest and such cases are regularly pursued.